

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **16.04.2026** (THURSDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 217/2026 For Stay IA No. 614/2026 For Exemption IA No. 615/2026	Prakash Oil Depot Vs G. Madhusudan Rao Liquidator for Sarda Agro Oils Ltd	Ms. Tanushree Arvind	
2.	Comp App (AT) (CH) (Ins) No. 226/2026 For Stay IA No. 633/2026	Ebenezar Inbaraj Liquidator of Kanishk Gold Pvt Ltd Vs Prabhavathy Gowthami	Mr.B Thilak Narayanan	
3.	Comp App (AT) (CH) (Ins) No. 215/2026 For Stay IA No. 606/2026  <b>(With defects)</b>	SSR Kishen ( <i>Also known as SRS Kishen,</i> ) Personal Guarantor of Terry Gold India Ltd. Vs Omkara Asset Reconstruction Pvt Ltd & 2 Ors.	Ms. B Nishitha	
4.	Comp App (AT) (CH) (Ins) No. 216/2026 For Stay IA No. 608/2026  <b>(With defects)</b>	Ajay Singh, Personal Guarantor of Terry Gold India Ltd. Vs Omkara Asset Reconstruction Pvt Ltd & 2 Ors.	Ms. B Nishitha	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 218/2026  <b>(With Defects)</b>	Manoj T Jain Ex-Director of Avon Lifesciences Ltd Vs JM Financial Asset Reconstruction Company Ltd & Anr.	PSN Legal Advocates	
6.	Comp App (AT) (CH) (Ins) No. 219/2026 For Stay IA No. 616/2026  <b>(With Defects)</b>	The Sub Registrar, Neelankarai Vs Ebenezar Inbaraj Liquidator of Landmark Housing Projects Chennai Pvt Ltd	Mr. P Sathish	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	Comp App (AT) (CH) (Ins) No. 325/2024 For Urgent Hearing IA No. 886/2024 For Stay IA No. 887/2024 For Exemption IA No. 888/2024 For Direction IA No. 934/2024 & 900/2025 For Amendment IA No. 1563/2025	Ahmed Buhari Erst. Director of Coastal Energen Pvt Ltd Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt Ltd & 4 Ors.  <b>WITH</b>	Mr. Anant Merathia	Mr.T. Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan- R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC
8.	Comp App (AT) (CH) (Ins) No. 328/2024 For Stay IA No. 893/2024 For Exemption IA No. 894/2024 For Direction IA No. 935/2024	Precious Energy Holdings Ltd. BV1 Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt Ltd & 4 Ors.  <b>WITH</b>	Mr. Vishnu Mohan	Mr.T Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan-R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC
9.	Comp App (AT) (CH) (Ins) No. 329/2024 For Stay IA No. 895/2024 For Exemption IA No. 896/2024 For Direction IA No. 936/2024	Mutiara Energy Holdings Vs Radhakrishnan Dharmarajan, RP, Coastal Energen Pvt. Ltd. & 4 Ors	Mr. Avinash Krishnan Ravi	Mr.T.Ravichandran Ms. D. Elavarasi R1/RP Mr. P. Giridharan-R2 & R3 Mr. Puneeth Yadav R4 Ms. Neha Shivhare R5/CoC
10.	Comp App (AT) (CH) (Ins) No. 469/2024 For Stay IA No. 1282/2024 For Additional Docs. IA No. 1283/2024	Ashok Chattaraj, Director of Siesta Hospitality Services Ltd Vs Vistra ITCL (India) Ltd & Anr	Ms. Priyadarshini Natarajan	Mr. Abhijit Atur- R1
11.	Comp App (AT) (CH) (Ins) No. 53/2025 For Stay IA No. 194/2025	Anand Jain, Suspended Director of Hallmark Infrastructure Pvt Ltd Vs Pathukasahasram Ragunathan Raman, IRP of Hallmark Infrastructure Pvt Ltd & Anr	Mr. Rahul Balaji	Mr. B Dhanaraj R1 Mr.S Sathiyarayanan R2
12.	IA No. 345/2023 (For Direction) in TA (AT) No. 76/2021 (Comp App (AT) No. 122/2018)	S.K. Bigstar Foods Ltd. & 8 Ors Vs TM Food Processing Ltd & 25 Ors  <b>WITH</b>	Mr. I Abrar Mohammed Abdullah	Mr. Sandeep Kumar Ambalavanan- R1- R9
13.	TA (AT) No. 77/2021 (Comp App (AT) No. 163/2018)	K. Trinadha Reddy & 12 Ors. Vs TM Food Processing Ltd & 21 Ors  <b>WITH</b>	Mr. R Antony Roche Kama	Mr. Sandeep Kumar Ambalavanan- R1- R9
14.	TA (AT) No. 78/2021 (Comp App (AT) No. 210/2018)	Rayudu Nagabhusan & 17 Ors. Vs SK Bigstar Foods Limited & 22 Ors.  <b>WITH</b>	Mr. John Mathew	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan R2 R3- R5-R1

15.	TA (AT) No. 80/2021 (Comp App (AT) No. 211/2018)	Kaja Gajendra Rao & 18 Ors Vs SK Bigstar Food Ltd. & 22 Ors	Mr. Deepak Kumar	Mr. I. Abrar Mohammed Abdullah R1 Mr. Sandeep Kumar Ambalavanan R2 R3- R5-R10
16.	TA (AT) No. 47/2022 (Comp App (AT) No. 286/2019)	Propcare Developers Pvt Ltd Vs Lanco Hills Technology Park Pvt Ltd & 9 Ors	Mr. Y Suryanarayana	Mr. K Ravindranath R1 R7
17.	IA No. 1493/2025 (For Condone Delay) & IA No. 1795/2025 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 530/2025 For Exemption IA No. 1794/2025	GVP Infotech Ltd (Formerly Known as Fourth Dimension Solution Ltd) Vs Link Well Telesystems Pvt Ltd	Mr. Pranav Gopalakrishnan	Mr. L Venkateshwara Rao
18.	IA No. 561/2026 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 538/2025 For Stay IA No. 1516/2025 For Direction IA No. 580/2026	Lanco Kondapalli Vs MCM Pacific Pte Ltd & Anr.  <b>WITH</b>	Mr. Puneet Yadav	Mr. Sameer Kumar R1 Ms. Madhupreetha Elango R2
19.	Comp App (AT) (CH) (Ins) No. 540/2025 For Stay IA No. 1518/2025	Lanco Kondapalli Power Ltd Vs MCM Pacific Pte Ltd & Anr.  <b>WITH</b>	Mr. Puneet Yadav	Ms. Madhupreetha Elango R2
20.	Comp App (AT) (CH) (Ins) No. 541/2025 For Stay IA No. 1520/2025 For Direction IA No. 581/2026	Lanco Kondapalli Power Ltd Vs MCM Pacific Pte Ltd & Anr.	Mr. Puneet Yadav	Ms. Madhupreetha Elango R2
21.	IA No. 1726/2025 (For Condone Delay), IA No. 1838/2025 (Delay in refiling) & IA No. 636/2026 (To implead) in Comp App (AT) (CH) (Ins) No. 622/2025 For Stay IA No. 1727/2025 For Exemption IA No. 1728/2025	Lulu India Shopping Mall Pvt Ltd Vs Katterra India Pvt Ltd Through its RP, Pankaj Srivastava  <b>WITH</b>	Mr. Pradeep Joy	
22.	IA No. 105/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 45/2026 For Stay IA No. 104/2026 For Exemption IA No. 106 & 107/2026	Lulu India Shopping Mall Private Limited Vs Katterra India Private Limited & Anr  <b>WITH</b>	Mr. Pradeep Joy	Mr. Anirudh Krishnan R2

23.	IA No. 189/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 72/2026 For Exemption IA No. 186 & 187/2026 For Stay IA No. 188/2026	Lulu IT Infrabuild Pvt Ltd Vs Kattera India Pvt Ltd, through its RP Pankaj Srivastava & Anr	Mr. Pradeep Joy	Mr. Anirudh Krishnan R2
24.	IA No. 1733/2025 (For Condone Delay) IA No. 152/2026 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 624/2025 For Exemption IA No. 1732/2025	S Venkataraman Suspended Director of Shriram Land Development Pvt Ltd Vs Krishnaswamy Vasudevan, RP of Shriram Land Development Pvt Ltd & 3 Ors.	Mr. Pawan Jhabakh	
25.	IA No. 344/2026 (For Condone Delay) in Comp App (AT) (CH) No. 30/2026 For Exemption IA No. 345/2026  <b>(With Defects)</b>	Mohan Babu Gera & 5 Ors. Vs Chakkilam Aishwarya & 5 Ors.	Mr. Gautam S Raman	
26.	IA No. 327/2026 (For Amendment) in Comp App (AT) (CH) (Ins) No. 67/2026 For Stay IA No. 326/2026	DBS Bank India Ltd Vs The Central Goods and Service Tax Dept., Rep by Asst. Commissioner of Central Tax & 2 Ors.	Mr. VVSN Raju	
27.	IA No. 211/2026 For Condone Delay in Comp App (AT) (CH) (Ins) No. 74/2026 For Stay IA No. 210/2026	State Bank of India Vs Manoj Kumar Koyalkar Bankruptcy Trustee of Shri Ghanshyam Surajbali Kurmi & 2 Ors.	Mr. Pranava Charan	
28.	IA No. 318/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 105/2026	Additional Commissioner of Central Taxes Vs Uniply Decor Ltd & Anr	Ms. Revathi Manivannan	Mr. Raj Jhabakh R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
29.	TA (AT) No.45-46/2021 (Comp App (AT) No. 89- 90/2020 For Interim Relief IA No.1490-1491/2020 For Exemption IA No.1492- 1493/2020)	Super Royal Holidays Pvt Ltd & 2 Ors. Vs Union of India, MCA & Anr	Mr.Rohan Rajasekaran	Mr. PS Singh- R1

30.	Comp App (AT) (CH) (Ins) No. 448/2023 For Stay IA No. 1392/2023 For Exemption IA No. 1391/2023	Maharashtra Seamless Ltd Vs V. Venkatachalam, Erstwhile RP, United Seamless Tubulaar Pvt Ltd.	Mr. Ajay Bhargava	Mr. Y Suryanarayana
31.	Comp App (AT) (CH) (Ins) No. 238/2024 For Stay IA No. 629/2024	Ravi Srinivas S Erstwhile Managing Director, Super Agri Seeds Pvt Ltd Vs Kiran Gubba, Director, Gubba Cold Storage Pvt Ltd & Anr	Mr. TK Bhaskar	Mr. Anuj Raj- R1 Mr. Pranava Charan R2
32.	Comp App (AT) (CH) (Ins) No. 26/2025 For Stay IA No. 112/2025 For Direction IA No. 113/2025	A Tenzing & Anr. Vs Rajalakshmi Vardarajan, RP of Supreme Coated Board Mills Pvt Ltd & 3 Ors	Mr. Prithvi Raj JS	Ms. Shubharanjani Ananth- R3 Mr. B Dhanaraj R4
33.	Comp App (AT) (CH) (Ins) No. 66/2025 For Stay IA No. 218/2025 For Exemption IA No. 394/2025	Raksha Krishna Murthy Udupa Suspended Director of Avishkar Innovative Pvt Ltd Vs Canara Bank & Anr	Mr. Atul Madhavan	Mr. ML Ganesh- R1 Mr. Ravindra Beleyur, RP/R2
34.	Comp App (AT) (CH) No. 155/2025 For Exemption IA No. 1628/2025 For Stay IA No. 1629/2025	STBL Projects Ltd & 3 Ors. Vs Hemanth Kumar Patibandla & 6 Ors.	Mr. Raja Shekar Rao Salvaji	Mr. A Nagaraj Kumar R1
35.	Comp App (AT) (CH) No. 157/2025 For Stay IA No. 1637/2025 <b>(With Defects)</b>	Dandu Chandra Reddy & 2 Ors. Vs Vijay Sea Foods & Exports Pvt Ltd & 3 Ors	Ms. Anandha Lakshmi	Mr. Arjun Suresh For Caveator
36.	Comp App (AT) (CH) (Ins) No. 356/2025 For Stay IA No. 1069/2025	The Recovery Officer/The Regional Provident Fund Commissioner, EPFO Vs Amier Hamsa Ali Abbas Rawther, The Liquidator of Floram Shoes India Pvt Ltd <b>WITH</b>	Mr. PK Panneer Selvam	Ms. Jayanthi K Shah
37.	Comp App (AT) (CH) (Ins) No. 358/2025 For Exemption IA No. 1072/2025 For Stay IA No. 1074/2025	The Recovery Officer/The Regional Provident Fund Commissioner, EPFO Vs Amier Hamsa Ali Abbas Rawther, The Liquidator of Floram Shoes India Pvt Ltd & Anr	Mr. PK Panneer Selvam	Ms. Jayanthi K Shah R1 Mr. B Dhanaraj R2

38.	Comp App (AT) (CH) (Ins) No. 401/2025 For Stay IA No. 1239/2025	The Assistant Commissioner of Central Tax, Sangareddy GST Division Vs Manjeet Buccha, IRP of Trident Sugars Ltd.	Mr. G Meganathan	Mr. K Gaurav Kumar
39.	Comp App (AT) (CH) (Ins) No. 411/2025 For Stay IA No. 1170/2025 & 384/2026 For Direction IA No. 244/2026	Jasbir Kaur Vs Chandrasekhar Sagutoor, RP of Vimala Joseph Raj & Anr.	Mr. S Gokul	Mr.S Sathiyarayanan
40.	Comp App (AT) (CH) (Ins) No. 429/2025 For Stay IA No. 1228/2025	The Superintendent of Central Tax Vs Ravindra Beleyur (Liquidator) Reliable Cashew Company Pvt Ltd	Ms. Revathi Manivannan	Mr. T Ravichandran
41.	Comp App (AT) (CH) (Ins) No. 511/2025 For Stay IA No. 1450/2025 For Urgent Hearing IA No. 443/2026	Kokku Prabhu Venkata Anjani Kumar, Suspended Director, Ramakrishna Housing Pvt Ltd Vs JC Flowers Asset Reconstruction Pvt Ltd & Anr.	Mr. R Imayavaramban	Ms. Abitha Banu R1 Mr. VVSN Raju R2
42.	Comp App (AT) (CH) No. 01/2026 <b>(With Defects)</b>	Suryachandra Properties and Developers Pvt Ltd Vs Registrar of Companies, Kerala	Mr. Byju K, PCS	
43.	Comp App (AT) (CH) No. 18/2026	Prive Avion Alliances Private Limited Vs The Registrar of Companies, Karnataka & Anr	Mr. R. Inbaraju	
44.	Comp App (AT) (CH) (Ins) No. 86/2026 For Stay IA No. 240/2026 For Exemption IA No. 242/2026	Raja Sekhara Rao Narayanam, Suspended Director, Ananda Bharathi Fertilizers (India) Pvt Ltd Vs Medarametla Srinivasa Mano Ranjani Liquidator, Ananda Bharathi Fertilizers (India) Pvt Ltd & 2 Ors	Mr. Gautham Singhal	Mr. ML Ganesh R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
45.	Comp App (AT) (CH) (Ins) No. 465/2023 For Stay IA No. 1451/2023	Rajagiri Campus Court Home Buyers Welfare Association Vs Rajendran R, RP of Asten Realtors Pvt Ltd & 2 Ors. <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. Vinod PV- R1 Mr. Saurabh Nikalje R2
46.	Comp App (AT) (CH) (Ins) No. 48/2024 For Stay IA No. 144/2024	Rajendran PR, RP of Asten Realtors Pvt Ltd Vs Piramal Capital & Housing Finance Ltd. <b>WITH</b>	Mr. Vinod PV	Mr. Saurabh Nikalje
47.	Comp App (AT) (CH) (Ins) No. 391/2024 For Stay IA No. 1066/2024	Piramal Capital and Housing Finance Ltd. Vs Rajendran PR & Anr <b>WITH</b>	Mr. VV Sivakumar	Mr. Pranava Charan R1 Mr. Krishnamohan K R2
48.	Comp App (AT) (CH) (Ins) No. 399/2024	Piramal Trusteeship Services Pvt Ltd Vs Kakanatil Abdul Rahiman Siraj Mather <b>WITH</b>	Mr. VV Sivakumar	Mr. Pradeep Joy
49.	Comp App (AT) (CH) (Ins) No. 393/2024 For Stay IA No. 1070/2024	Piramal Capital and Housing Finance Ltd. Vs Rajendran P R & Anr. <b>WITH</b>	Mr. VV Sivakumar	Mr. Vindod PV- R1 Mr. Avinash Krishnan Ravi- R2
50.	Comp App (AT) (CH) (Ins) No. 420/2024 For Exemption IA No. 1143/2024	Piramal Trusteeship Services Pvt Ltd Vs Kakkanattil Ibrahimkutty Mohammed Raffi Mather	Mr. VV Sivakumar	Mr. Pradeep Joy
51.	Comp App (AT) (CH) (Ins) No. 22/2024 For Stay IA No. 80/2024	NRS Steel Traders LLP Vs Kamalesh Kumar Singhania, Liquidator Khaitan Electricals Ltd & Anr.	Mr.Sathiyarayanan	Mr. Pranay Agarwal R1
52.	Comp App (AT) (CH) (Ins) No. 41/2024 For Stay IA No. 125/2024 For Urgent listing IA No. 126/2024	Prashant Deshpande, Erstwhile Director & 2 Ors Vs Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & 2 Ors. <b>WITH</b>	Mr. D Ganesh Raj	Mr.T Deendhayalan R1
53.	Comp App (AT) (CH) (Ins) No. 85/2024 For Urgent Listing IA No. 242/2024 For Stay IA No. 243/2024	Infokall Enterprise Solutions Ltd., Rep by its Authorised Signatory, Ramnath Reddy Kristipati Vs Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & Anr	Ms. Prabha Prasad	Mr. T Deenadhayalan R1 R2

54.	Comp App (AT) (CH) (Ins) No. 45/2024 For Stay IA No. 137/2024 For Urgent listing IA No. 138/2024	Bhargav Kumar Reddy, Suspended Director of Bartronics Global Solutions Ltd. Vs Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & 4 Ors	Mr. K Aroah	Mr. T Deenadhayalan R1
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**INSTRUCTIONS FOR SMOOTH VC HEARINGS**

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [itsupport.chennai@nclat.gov.in](mailto:itsupport.chennai@nclat.gov.in) , [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),  
or through email on **e-mail ID:** [itsupport.chennai@nclat.gov.in](mailto:itsupport.chennai@nclat.gov.in) , [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)